

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**
ORIGINAL APPLICATION NO.170/00405/2020

DATED THIS THE 25th DAY OF SEPTEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)
(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)
(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

M.F.Malagi
Age: 63 years
S/o Fakkira Gowda Malagi
Working as GDS MC
Kachinegalur BO
A/W Aldur S.O.-581101
Residing at
Kachinegalur village
Hongal Taluk.Applicant

(By Advocate Shri P.Kamalesan - through video conference)

Vs.

1. Union of India,
Represented by Secretary
Department of Post
(Postal & Accounts wing)
Dak Bhavan
New Delhi-110001.

2. Chief Post Master General
Karnataka Circle
Bangalore-560001.

3. Post Master General
N.K.Region

Dharwad-580001.

4. Superintendent of Post Offices
Haveri Postal Dn
Haveri-581110.Respondents

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the present Original Application with liberty to file fresh one with better particulars.

2. In view of the above, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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